

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:5968  
ANSWERED ON:04.05.2005  
CVC LISTS OF TAINTED OFFICERS  
Ponnuswamy Shri E.

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the CVC (Central Vigilance Commission) has posted a list of tainted officers on its website recently;
- (b) if so, the details thereof, Ministries/Departments-wise;
- (c) whether the concerned Ministries/Departments have not accorded sanction for prosecution despite clear directions from the Supreme Court in this regard;
- (d) if so, the reasons therefor; and
- (e) the action proposed to be taken against the officials responsible for holding/delaying permission for sanction?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

- (a) & (b): The Central Vigilance Commission does not maintain any list of tainted officers. Therefore the question of putting up of such a list on the website does not arise.
- (c), (d) & (e): In its periodic review meeting, the Commission monitors the prosecution cases where the sanction for prosecution are not accorded by the concerned Ministries/Department within the stipulated time limit and advises appropriate course of action.